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Title: Need for industrial development in vacant land in Cheyyar, Tamil Nadu.

SHRI M. KRISHNASSWAMY (ARANI): I would like to draw attention of the Government regarding the need to set up more industries and other micro, small & medium scale enterprises in Cheyyar which falls in Arani Parliamentary Constituency.

In this regard, I would like to state that Cheyyar in Thiruvannamalai District is about 90 kms. from Chennai and 18 kms. from Kancheepuram and industrialization started there following the establishment of the industrial complex by the State Industries Promotion Corporation of Tamil Nadu (SIPCOT). The land of around 700 acres has been acquired by the Government of Tamil Nadu under Special Economic Zone. One Lotus Shoe Company has come up and around 7000 to 8000 people are working in the said company and another company Ashok Leyland's sister concern has also come up in the area. Despite the setting up of two major companies in Cheyyar under SIPCOT, there is still plenty of unallotted vacant land which was acquired by the Government.

To make use of such vacant land, there is every need to allot the vacant land to some industries or micro enterprises to get maximum utilisation of the land and to generate employment also for the overall economic development of the country. Since the investment hot-spots such as Sriperumbudur and Oragadam have become overcrowded, Cheyyar has become an alternative choice for investment for industrial purpose. No doubt, SIPCOT's role in assisting the industrialization in the State is not only quantitative but also qualitative.

In view of the above, I request the Government, to intervene and take steps for further industrial development in vacant land in Cheyyar (SIPCOT) in the interest of the general public.